

coaches' time for which they were ineffective in the period 1974-78, 1978-81 and 1981-82?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-

MENTARY AFFAIRS (SHRI MALLIKARJUN): Percentage of 'ineffective' coaches is reckoned as the percentage of the number of coaches ineffective in relation to the total number of coaches on line. A statement giving Zone-wise details is enclosed.

Statement

Statement showing the percentage of ineffective passenger coaches

RAILWAY	BROAD GAUGE			METRE GAUGE		
	1974-78	1978-81	1981-82	1974-78	1978-81	1981-82
Central	11.88	12.05	14.30
Eastern	14.80	15.75	15.47
Northern	14.50	11.46	13.84	10.63	10.16	14.70
North Eastern	2.59	5.53	11.74	12.90	12.00
Northeast Frontier	14.89	15.75	14.70	13.78	15.96	14.00
Southern	16.50	14.28	14.82	10.80	11.81	10.70
South Central	13.08	13.69	13.06	9.53	7.74	9.13
South Eastern	17.32	19.10	25.56
Western	12.09	11.31	13.84	10.61	10.25	10.60
Total	14.45	13.95	15.72	11.26	12.57	11.55

Freight increase on perishable goods

4010. SHRI AMAR ROYPRADHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the railways have increased the freight on fruit, fish and other perishable goods rather steeply in April, 1982;

(b) if so, the details thereof;

(c) whether it is a fact that by adopting this policy railways are losing revenue to a great extent; and

(d) if so, the loss of revenue per month from various zonal railways since April, 1982?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). A general increase in parcel rates, including that of fresh fruit, fish and perishable goods, was effected from 1-4-1982 as approved by the Parliament. The revision in rates was based on the recommendation of Rail Tariff Enquiry Committee. While, fruit in general and fish are charged at CP-2 Scale rate, perishables are charged at CP-1, CP-2 or CP-3 Scales rates, depending upon the nature of the commodity. There has been no loss in revenue because of revision in parcel rates.